

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),
SOUTHERN ZONE AT CHENNAI**
Application No. 179 of 2020 (SZ)

P.Gengaiyan (72 Years)
Son of Perumal Naidu,
No.43, Magaral Village,
Kooduvalli P.O.
Thiruvallur Taluk & District.

...Applicant

Versus

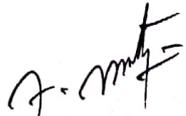
1. The District Collector,
Thiruvallur.
2. The Assistant Director of Mines and Minerals,
O/o The District Collector, Thiruvallur.
3. The Superintending Engineer, Public
Works Department, Thiruvallur-01.
4. The Secretary,
State Level Environmental Impact Assessment Authority,
Panagal Buildings, Chennai 600 015.
5. The Revenue Divisional Officer,
Thiruvallur.
6. The Tahsildar,
Thiruvallur.

.... Respondents

PROGRESS REPORT FILED BY THE 3rd RESPONDENT

I, A.Muthaiya, son of Mr.A.L.Asokan aged about 56 years, officiating as Superintending Engineer, Public Works Department, Water Resources Department, Palar Basin Circle, Chennai-05 do, solemnly affirm and sincerely state as follows:


Assistant Engineer (PWD)
Irrigation Section I (WRD)
Thiruvallur - 602 001.


Superintending Engineer, WRD,
Palar Basin Circle,
Chepauk, Chennai-5.

2. I state that, I am the Superintending Engineer, Public Works Department / Water Resources Department, Palar Circle, Chepauk, Chennai. I am filing this interim report in order to comply with the Hon'ble Tribunal Direction and I am well acquainted with the facts of the case from records.

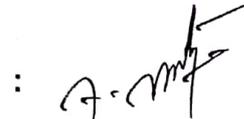
3. It is submitted that, the Hon'ble National Green Tribunal in its order dated 25.01.2022 directed that

"6. The Joint Committee as well as the other respondents are directed to file their respective reports to this Tribunal on 21.02.2022 and get ready with the matter on 22.02.2022."

4. It is submitted that to comply the order of the Hon'ble National Green Tribunal the Committee constituted by the Hon'ble National Green Tribunal has inspected the subject area on 15.02.2022 to verify the status of tank at field, action taken related to eviction of encroachment and rehabilitation and restoration of the tank. Joint committee report is herewith enclosed for your kind perusal.

In view of the above, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to accept this report and pass orders as this Hon'ble National Green Tribunal may deem fit and proper in the circumstances of the case and thus render justice.

Signed :

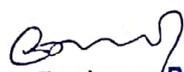


Date :

21.2.22
Superintending Engineer, WRD,
Palar Basin Circle,
Chepauk, Chennai-5.

Page No : 2

No of Corr: NIL


Assistant Engineer (PWD)
Irrigation Section I (WRD)
Thiruvallur - 602 001.

Verification

I A.Muthaiya. Superintending Engineer, Public Works Department / Water Resources Department, Palar Basin Circle, Chepauk, Chennai, do hereby verify that the contents of the paragraphs stated above are true and correct to the best of my knowledge and belief.

Signed

: 

Seal

Superintending Engineer, WRD,
Palar Basin Circle,
Chepauk, Chennai-5.

Page No : 3

No of Corr: NIL


Assistant Engineer (PWD)
Irrigation Section I (WRD)
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The District Collector,
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.. Respondents

**INTERIM REPORT FILED
BY THE 3rdRESPONDENT**

GOVERNMENT PLEADER

Page No : 4

No of Corr: NIL